

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 212 of 2020

IN THE MATTER OF:

Harish Amilineni **...Appellant**

Versus

Rajkumar Brothers and Production Pvt. Ltd. & Anr. **...Respondents**

For Appellant: Mr. Amit Singh Chadha, Sr. Advocate with Ms. Srishti Govil, Mr. S.C. Das, Mr. Dabeyan Ghosh and Mr. M. Maharshi Viswaraj, Advocates.

**For Respondent: Mr. Abhishek Kumar Tripathi, Advocate for R – 1.
Mr. Atif Rahman, Advocate for RP.**

ORDER

25.02.2020 The Respondents may file Reply Affidavit within two weeks.
Rejoinder, if any may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' on **27th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)